Annexure-8

Name of the corporate debtor: Maurya Printers Private Limited ; Date of commencement of CIRP: 03-11-2025 ; List of creditors as on: 31.01.2026

List of operational creditors other than Workmen, Employees and Government dues) (Amount in₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Vijay Paper Mart	-	17-11-2025	₹ 4,26,328.00	₹ 4,26,328.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
2	Sri Radhaa Vallabh Enterprise	-	17-11-2025	₹ 1,75,931.00	₹ 1,67,108.00	Operational creditors	0	0	-	-	-	-	-	₹ 8,823.00	-
3	Abhiyantrik System	-	17-11-2025	₹ 1,05,581.00	₹ 95,696.00	Operational creditors	0	0	-	-	-	-	-	₹ 9,885.00	-
4	Superman Power Security Services	-	17-11-2025	₹ 36,000.00	₹ 36,000.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
5	Sadbhavana Enterprises	-	21-11-2025	₹ 44,97,400.00	₹ 39,10,783.00	Operational creditors	0	0	-	-	-	-	₹ 5,86,617.00	₹ -	Interest claim
6	BSES Rajdhani Power Ltd	-	21-11-2025	₹ 7,50,930.00	₹ 7,50,930.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
7	Shri Sai Sales Corporation	-	20-11-2025	₹ 10,56,616.00	₹ 10,56,616.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
8	Pawan Plastic & Packing Co.	-	19-11-2025	₹ 1,39,375.00	₹ 1,39,375.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
9	Goodvalue Chemox Pvt Ltd	-	22-11-2025	₹ 1,14,313.00	₹ 1,14,313.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
10	R.J Packwells Private Limited	-	17-11-2025	₹ 3,57,74,440.00	₹ 2,20,41,983.00	Operational creditors	0	0	-	-	-	-	₹ 1,37,32,457.00	₹ -	Interest claim
11	Harish & Co.	-	27-11-2025	₹ 2,16,176.00	₹ 2,16,176.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
12	Vishal Enterprises		06-12-2025	₹ 8,20,488.00	₹ 6,86,601.00	Operational creditors	0	0	-	-	-	-	₹ 1,33,887.00	₹ -	Interest claim
13	Fairdeal Craft Paper LLP	-	22-11-2025	₹ 21,93,911.00	₹ 21,93,911.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
14	Mansi Enterprises	-	19-11-2025	₹ 5,19,200.00	₹ 5,19,200.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
15	Print Aid Enterprises Pvt Ltd	-	18-11-2025	₹ 17,83,080.00	₹ 17,83,080.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
16	Sun Graphics	-	18-11-2025	₹ 6,28,421.00	₹ 6,28,421.00	Operational creditors	0	0	-	-	-	-	-	₹ -	-
17	Silverline Graphics Pvt Ltd	-	18-11-2025	₹ 92,54,008.00	₹ 91,75,040.00	Operational creditors	0	0	-	-	-	-	₹ 78,968.00	₹ -	Interest claim
18	Vivek Goel, Proprietor of M/s. Vishal Enterprises	-	-	₹ 8,20,488.00	₹ -	Operational creditors	0	0	-	-	-	-	-	₹ 8,20,488.00	Duplicate claim
19	Kapur Graphics Private Limited	-	06-01-2026	₹ 3,29,346.00	₹ 3,29,346.00	Operational creditors	0	0	-	-	-	-	-	₹ -	
	Total			**₹ 5,96,42,032.00**	**₹ 4,42,70,907.00**					**-**	**-**	**-**	**₹ 1,45,31,929.00**	**8,39,196**	

Notes to list of creditors

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, induding the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. Claims have been provisionally admitted by IRP / RP on the basis of records / documents submitted by the creditors, as the updated books of accounts of the Corporate Debtor are still not made available to IRP/RP

3. The claims where admitted are subject to further revision/substantiation/modificati on on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substanti ation/modification.